

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name & E.C.	From	To
1	Sh. Robin Sharma S/o Sh. Vinod Sharma E.C.: 47908416	JA/PS to the undersigned	JA in the Establishment of the Hon'ble High Court of Delhi, New Delhi ( <i>on diverted capacity</i> )
2	Sh. Sandeep Kumar E.C.: 12779917	Asst. Ahlmad in the Court of Sh. Anurag Thakur, ACMM-Spl. Acts, Central THC, Delhi	Asst. Ahlmad in the Court of Sh. Ajay Singh Shekhawat, ADJ-04, Central, THC, Delhi
3	Sh. Naveen Mann, E.C.: 45258683	Asst. Ahlmad in the Court of Sh. Ajay Singh Shekhawat, ADJ-04, Central, THC, Delhi	Asst. Ahlmad in the Court of Sh. Anurag Thakur, ACMM-Spl. Acts, Central, THC, Delhi
4	Sh. Sunil Kr. Yadav E.C.: 62372915	Reader in the Court of Sh. Gaurav Gupta, Spl. Judge, NDPS, South, Saket Courts, New Delhi	JA in Accounts Branch, South-West, Dwarka Courts, New Delhi
5	Sh. Ajay Negi E.C.: 49496182	SJA in Accounts Branch, South-West, Dwarka Courts, New Delhi	Reader in the Court of Sh. Gaurav Gupta, Spl. Judge, NDPS, South, Saket Courts, New Delhi

*Girish Kathpalia*

28.4.23

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

33702-752  
No. \_\_\_\_\_ P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 8 APR 2023

**Copy forwarded for information and necessary action to:**

1. Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges concerned, Delhi/New Delhi.
3. The Ld. Officer In-Charges/Officers concerned.
4. The Personal Office of the undersigned.
5. The DDO, Accounts Branches concerned.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi